

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2014

APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016

APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016

APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016

AND

APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Dated: 16th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.No. 298 of 2014

Punjab State Power Corporation Ltd. ...Appellant(s)
Vs.
M/s GNA Udyog Ltd. & Anr. ...Respondent(s)

A.No. 86 of 2016 & IA No. 204 of 2016

Punjab State Power Corporation Ltd. ...Appellant(s)
Vs.
M/s S. S. Steel Industry & Anr. ...Respondent(s)

A.No. 87 of 2016 & IA No. 205 of 2016

Punjab State Power Corporation Ltd. ...Appellant(s)
Vs.
Amtek Railcar Industries Pvt. Ltd. & Anr. ...Respondent(s)

A.No. 89 of 2016 & IA No. 217 of 2016

Punjab State Power Corporation Ltd. ...Appellant(s)
Vs.
Madhav Alloys Pvt. Ltd. & Anr. ...Respondent(s)

A.No. 105 of 2016 & IA No. 253 of 2016

Punjab State Power Corporation Ltd. ...Appellant(s)
Vs.
Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Tejender K. Joshi
Mr. R. S. Joshi for R.1

Mr. Sakesh Kumar for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **27.04.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/sh